NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No. 369/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Bihani Educare Pvt Ltd & Ors.		
Under Section		230-232		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	D.N. Sharma Bidisha A	(Applicants	Bridials Achali 07/04/2018.
2 ·	TIAINLA Dy Director	Of Minis Affar	o RD (ER) by of Corpolate 28	7 2.18

ORDER

Ld. Counsel for the petitioner as well as the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard regarding the objection in the reply affidavit filed by the Regional Director. Reserved for order.

> (Jinan K.R.) Member (J)

Sd